

Defective Case Register from 2025-03-21 to 2025-03-21

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/11288/2025	HEMANTA KUMAR ROUT	2025-03-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	D-WP(C)/11424/2025	LAMBIT SENAPATI	2025-03-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Declaration left blank .V.nama not executed.
3	D-ABLAPL/8704/2025	BIRAJA PRASAD TRIPATHY	2025-03-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
4	D-WP(C)/11474/2025	TUSHAR KANTA NAYAK	2025-03-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.12 and 13 not neat and legible.
5	D-BLAPL/8517/2025	AMIT BISWAL	2025-03-21	1. List of Events and dates is furnished with wrong date ie.19.3.2024. It should be 19.3.2025. 2. Date of Execution of V. Nama is not furnished
6	D-LAA/9063/2025	KISHORE KUMAR JENA	2025-03-21	1. Being aggrieved not correctly furnished. 2. As per Index LAR Judgement dated not tally with Annexure-1
7	D-WP(C)/11323/2025	SARADA PRASAD DASH	2025-03-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	D-FAO/8584/2025	RAMAKANTA SAHOO	2025-03-21	1. Code Incorrectly furnished. 2.Undertaking For Non Filing Of Translated Copy Not Filed. 3.Page no.37 not filed. 4.Subject code not correctly furnished.
9	D-CONTC/11333/2025	ADV.	2025-03-21	NOT PROPERLY ADDRESS TO THE HONBLE COURT 2. CAUSE TITLE OF THE W.P (C) 26272/2021 BE ATTACHED WITH THIS PETITION THEN PUT UP FOR SR
10	D-MATA/11457/2025	JAYDEEP PAL	2025-03-21	Period of Delay 98 days
11	D-MACA/11442/2025	SUBRAT SATPATHY	2025-03-21	1.Court Fee Rs.4171/ payable paid Rs.1/ Rs.4170/ to be paid
12	D-CONTC/11337/2025	ADV.	2025-03-21	IN AFFIDAVIT THE PETITIONER NOT ATHURISED BY ANOTHER PETITIONER
13	D-WP(C)/11330/2025	SANJIB MOHANTY	2025-03-21	Annexure-3 in book marks index and index is not correctly described
14	D-CRLMP/8447/2025	MANORANJAN MISHRA	2025-03-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
15	D-WP(C)/11351/2025	SAGARIKA SAHOO	2025-03-21	Date mentioned in Annexure-9 does not tally with Book marks index, index and averment

				of writ petition
16	D-WP(C)/11357/2025	SATYABRATA UDGATA	2025-03-21	1.Synopsis and date charts are not alphabetically paginated.2.Deficit court fee of Rs.6/ to be paid on cause title.Annexure-2 not exhibited
17	D-CRLMP/8636/2025	TRILOCHAN PANIGRAHI	2025-03-21	Page No.11 Anex-1 date of order not tally with Index Anex-1.
18	D-CRP/11497/2025	RABINDRA KUMAR SAHOO	2025-03-21	1.Deficit court fee of Rs. 39/- to be paid. 2. Provision of Law To be corrected after conversion.
19	D-CMAPL/11306/2025	ADV.	2025-03-21	1.C.copy of dismissal order not filed
20	D-CMAPL/11305/2025	ADV.	2025-03-21	C.copy of dismissal order not filed
21	D-WP(C)/11447/2025	LAMBIT SENAPATI	2025-03-21	Page no. 105 not properly scanned.
22	D-ABLAPL/8664/2025	DHANANJAYA MUND	2025-03-21	20-VERNACULAR CERTIFICATE NOT FURNISHED.
23	D-ABLAPL/8618/2025	SK. ZAFARULLA	2025-03-21	G.R case number mentioned in synopsis and at page 2 not tally.
24	D-CRLREV/8698/2025	TUKUNA KUMAR MISHRA	2025-03-21	1. Executant being minor executed v.nama 2.Minor petitioner not represented.
25	D-CRLMC/6841/2025	SASWAT KUMAR ACHARYA	2025-03-21	1. Neat legible copy of page nos.29 to 36 filed.2. Certified copy of F.I.R.dated 07.12.2024 not filed.Put up for further S.R.after filing of C.Copy.
26	D-ABLAPL/8624/2025	BISWABARA DASH	2025-03-21	Declaration not proper.
27	D-CRLMC/4480/2025	SUDHANSU SEKHAR JENA	2025-03-21	14-NOT PROPERLY INDEXED. 1.Page no.18 not neat and legible.2.Name of the parties not correctly furnished in V.nama. 3..Petition not correctly addressed to Honorable Court
28	D-CRLREV/8621/2025	BIPLABA P.B. BAHALI	2025-03-21	Neither certificate of good ground nor filing of revision before learned sessions judge filed. (ii)Legible copy of page no.28 be filed.
29	D-CRLMC/8562/2025	SK. SAMIM	2025-03-21	1. As per Standing order no.1/23, prayer for bail should not be made in the CRLMC Petition. 2..Petition not correctly addressed to Honorable Court 3..Subject Code incorrectly Mentioned
30	D-CRLMP/8564/2025	ALOK KUMAR MOHAPATRA	2025-03-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS. 9 and 10 NOT LEGIBLE
31	D-WP(C)/11382/2025	MANORANJAN PATTANAIK	2025-03-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the opp.party no 4 to 15 not furnished in the cause title of the writ petition.2. Annexure-9 not correctly page marked in the Book mark index and index of

				the writ petition.3. Authorization by other petitioners not furnished.4. Page no 81 and 82 not neat and legible
32	D-WP(C)/11478/2025	SUBHAM AGRAWAL	2025-03-21	1. Certificate/ Declaration not properly filled up. 2. Page No 175 to 193 not Neat and Legible.
33	D-CRLMP/8572/2025	SAKTI PRASAD DAS	2025-03-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 14 NOT LEGIBLE
34	D-CMP/11613/2025	JIBAN RANJAN DASH	2025-03-21	Address of opp. party no .-2 not furnished in cause title . 2 .Authentication fees of Rs .1.30 paisa to be paid on annexure -1 .
35	D-CMAPL/11630/2025	SIDDHARTH PRASAD MISHRA	2025-03-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
36	D-CMAPL/11532/2025	ADV.	2025-03-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
37	D-WP(C)/11364/2025	AMIYA KUMAR MOHANTY	2025-03-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
38	D-WA/11392/2025	DEBASHIS TRIPATHY, A.G.A.	2025-03-21	Respondent fathers name is not correctly furnished.
39	D-WA/11378/2025	UMAKANTA MISHRA	2025-03-21	Put up for SR after filing of c copy of impugned order.
40	D-WP(C)/11377/2025	RUCHI RAJGARHIA	2025-03-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Code no not furnished in Synopsis and Date chart.
41	D-WP(C)/11443/2025	TUKUNA KUMAR MISHRA	2025-03-21	State is not made a party also IA
42	D-WP(C)/11411/2025	SUBHAM AGRAWAL	2025-03-21	Page No 175 177 178 179 and 186 to 190 not neat and legible. 2. Certificate / Declaration para not properly filled up
43	D-WP(C)/11436/2025	GHANASHYAM NAMTOAR	2025-03-21	.Subject Code incorrectly Mentioned
44	D-WP(C)/11439/2025	SUBHADUTTA ROURAY	2025-03-21	Fathers name of OP No 4 to 7 not furnished. 2. In place of page No 84 wrongly noted as 74.
45	D-WP(C)/11728/2025	SANJEEV UDGATA	2025-03-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
46	D-CRLA/8467/2025	NIRMALENDU MISHRA	2025-03-21	Date of execution not furnished and LAA stamp not paid,(ii)Jail authority not attested signature of executant while appellant is in custody as stated in CT 3.Code Not indicated. 4. Index ,brief and IAs are not page marked, (ii)Occupation of deponent not stated,(iii)Age of appellant be reconciled as per age given in v.nama

47	D-MATA/11444/2025	JAGANNATH SENAPATI	2025-03-21	being aggrieved not furnished in appeal
48	D-CRLA/8561/2025	GAGAN BIHARI SINGH	2025-03-21	1.Provision of Law Appears to be wrong 2.Brief not correctly paginated
49	D-MATA/11284/2025	BHABANI SHANKAR MISHRA 3	2025-03-21	correct nomenclature WPC
50	D-WP(C)/10385/2025	IN PERSON	2025-03-21	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Complete address of op no4 not furnished . .Undertaking left blank .
51	D-WP(C)/11389/2025	NIRANJAN PANDA	2025-03-21	Petition not correctly addressed to Honorable Court
52	D-ABLAPL/8579/2025	PRADIP KUMAR PATTNAIK	2025-03-21	Petitioner name not mentioned in the affidavit as per cause title.
53	D-ABLAPL/8625/2025	BISWABARA DASH	2025-03-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner No.1 on V.Nama does not tally with cause title.
54	D-WP(C)/11512/2025	PRAVASH CHANDRA JENA	2025-03-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Annexure-8 in book marks index and index not described.2.Date mentioned in Annexure-15 and averment of writ petition does not tally with book marks index and index
55	D-ABLAPL/8721/2025	GANGADHAR SAMAL	2025-03-21	As per cause title G.R. no. 187/2025 not furnished in the synopsis.
56	D-CRLMP/8538/2025	ALOK KUMAR DAS	2025-03-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
57	D-ABLAPL/8604/2025	DEBASIS MISHRA	2025-03-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of deponent not correct in affidavit.
58	D-WP(C)/11513/2025	ARUN KUMAR PATRA	2025-03-21	I.A. is not completely page marked
59	D-ABLAPL/8605/2025	KALU CHARAN SWAIN	2025-03-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Vnama and affidavit not properly stamped. 2..Petition not correctly addressed to Honorable Court
60	D-ITA/11263/2025	SUBASH CHANDRA MOHANTY, SR,	2025-03-21	1.Period of Delay 1 day delay 2.Date order not correctly furnished in para no.11.

		S.C (INCOME TAX)		
61	D-ABLAPL/8722/2025	BIBEKANANDA MAHAPATRA	2025-03-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. NO. OF PARAGRAPHS ARE NOT CORRECT IN DECLARATION OF AFFIDAVIT.2. MONTH OF FIR NOT CORRECT IN DATE CHART.
62	D-CRLREV/8544/2025	SATYA RANJAN MULIA	2025-03-21	1.Age of O.Ps be reconciled as per appellate court judgment. 2.Provision of Law not in IA.
63	D-ABLAPL/8607/2025	SWARAJ PATEL	2025-03-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
64	D-ABLAPL/8611/2025	M BALAJI RAO	2025-03-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per index , annex.4 not furnished in the petition. 2.page nos. 33 and 34 are partially neat.
65	D-CRLREV/8602/2025	SK. ZAFARULLA	2025-03-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Good ground certificate not given.
66	D-WP(C)/11159/2025	SOUMYA RANJAN DAS	2025-03-21	According to Index the Annexure -3 not marked in the writ application from page 13-15 then after again it requires for Book Mark.
67	D-WP(C)/11379/2025	MANORANJAN PATTANAIK	2025-03-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the opp.party no4 to 15 not furnished in the cause title. 2. Page no 81 to 83 not neat and legible.3. In index annexure -8 not correctly page marked.
68	D-WP(C)/11433/2025	MD. GOLAM MADANI	2025-03-21	1.Paragraphs of writ petition not correctly numbered.2.The name of opp.parties in vakalatnama not correctly furnished
69	D-WP(C)/11412/2025	SUBHAM AGRAWAL	2025-03-21	Page 177 and 180 to 193 not neat and legible.
70	D-WP(C)/11429/2025	MD. GOLAM MADANI	2025-03-21	Paragraphs of writ petition not correctly numbered
71	D-WP(C)/11354/2025	SAIBRATA RATH	2025-03-21	1.Petition not correctly addressed to Honorable Court 2.In Prayer There is a direction to O.P. as Bank which is not Made a Party in Petition.
72	D-RSA/11460/2025	AKSHAYA KUMAR NAYAK	2025-03-21	1. Period of Delay 314 days 2. Logo not affixed. 3.Prayer in appeal made without signature (ii)Caste certificate of appellant be filed.
73	D-WP(C)/11519/2025	SIDHESWAR MALLIK	2025-03-21	Paragraphs left blank in the declaration part of the affidavit.
74	D-WP(C)/11455/2025	SUBHADUTTA ROURAY	2025-03-21	.Petition not correctly addressed to Honorable Court
75	D-WP(C)/11332/2025	SANDIPAN MISHRA	2025-03-21	NEAT COPY OF PAGES FROM 24 TO 58 AND 115 TO BE FILED

76	D-ABLAPL/8615/2025	M. BALAJI RAO	2025-03-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per index annex.2 not furnished in the petition. 2 page no.8 partially neat. 3..Receipt Showing Serv.copy To Vigilance not Filed.
77	D-RSA/11381/2025	BIBEKANANDA BEHERA	2025-03-21	Good ground certificate not furnished.
78	D-BLAPL/8627/2025	BIRAJA PRASAD NANDA	2025-03-21	Date of rej.order not correct in last para.5 of petition.
79	D-CRLMC/8501/2025	SANTOSH KUMAR SWAIN	2025-03-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Names In Capital Letters Of All The Signing Advocates Not Indicated
80	D-CONTC/11384/2025	ADV.	2025-03-21	Code is incorrect
81	D-BLAPL/8684/2025	SOMANATH MITRA	2025-03-21	1. Synopsis and Date chart not filed. 2. .Petition not correctly addressed to Honorable Court
82	D-RVWPET/7527/2025	SHASHI BHUSAN JENA	2025-03-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 24 days
83	D-ABLAPL/8643/2025	KULDEEP MOHANTY	2025-03-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent on declaration does not tally with affidavit
84	D-RVWPET/11548/2025	CHITTA RANAJAN DAS	2025-03-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	D-BLAPL/8725/2025	BIBEKANANDA MAHAPATRA	2025-03-21	.Averments serial numbers not proper maintain in the petition as well as declaration.
86	D-CMP/11459/2025	AMIT PRASAD BOSE	2025-03-21	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Annexure-6 is objection as per document filed but it is shown as copy of application in index . 2 C .copy of impugned order under annexure -4 not filed but xerox attested copy of same is filed
87	D-CMP/11448/2025	ATMAJIT MANMITH DAS	2025-03-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED In annexure-1 page -25 and 26 not marked .
88	D-CMP/11450/2025	SUKANTA KUMAR NAYAK	2025-03-21	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Petition not correctly addressed to Honorable Court 2.Occupation of petitioner not furnished in affidavit

89	D-RPFAM/11515/2025	RANJIT MOHANTY	2025-03-21	Period of Delay 349 day 2.c.copy not filed.True Copy of judgment dt 5.1.2024 filed vide annexure-2.
90	D-WP(C)/11528/2025	BISWAJIT RANJAN TRIPATHY	2025-03-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
91	D-ABLAPL/8350/2025	BIRAJA PRASAD TRIPATHY	2025-03-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. AS per standing order no-3 dated 9.7.24 the name of the victim/informant mentioned in the petition copy.Then S.R with be made.
92	D-MACA/11320/2025	ADAM ALI KHAN	2025-03-21	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 10 days
93	D-BLAPL/8592/2025	PRASANTA KUMAR JENA	2025-03-21	Name of Informant and victim should not be mentioned as per standing order. Put up for further SR.
94	D-CMP/11369/2025	PRASANNA KUMAR MISHRA	2025-03-21	1.Petition not correctly addressed to Honorable Court 2. Address of opp. party no .-2 not furnished in cause title .
95	D-BLAPL/8571/2025	JYOTIRMAYA SAHOO	2025-03-21	Nomenclature not furnished in V>Nama.
96	D-BLAPL/8577/2025	BHARAT BHUSAN ROUTRAY	2025-03-21	14-NOT PROPERLY INDEXED.
97	D-ABLAPL/8674/2025	AMULYA RATNA PANDA	2025-03-21	20-VERNACULAR CERTIFICATE NOT FURNISHED.
98	D-BLAPL/8686/2025	SOMANATH MITRA	2025-03-21	14-NOT PROPERLY INDEXED. Synopsis and date chart not filed. 2..Petition not correctly addressed to Honorable Court
99	D-BLAPL/8591/2025	SOUMYA RANJAN DAS	2025-03-21	Translated copy of Hindi annexures not mentioned in certificate.
100	D-BLAPL/8619/2025	SK. ZAFARULLA	2025-03-21	1. Annex.2 not marked and not paginated as per index.2.As per rej. order S/O.Late and age of petitioner not tally with cause title.
101	D-ABLAPL/8690/2025	RAKESH BEHERA	2025-03-21	.Petition not correctly addressed to Honorable Court
102	D-CMP/11290/2025	PARESH KUMAR MOHANTY	2025-03-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Certified copy of impugned order under annexure- 5 not filed . 2 . Defendant no .-2 is Niranjana majhi as per xerox copy of impugned order filed but in c .m .p he is described Nirod majhi as opp. party no.-2 .

103	D-BLAPL/8547/2025	AMITAV TRIPATHY	2025-03-21	Page 9 not partial not neat.
104	D-BLAPL/8603/2025	JAYANTI NAIK	2025-03-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. As per FIR details date of disp. of not in ref. certificate.2.As per index., pages and annexs. are not marked.3.AS per reje. or. name of trial court not tally and petitioner title,address,P.S.no., date of reje. or.are not in rej.or.4. As per index annex.2 page nos. are not correct and title of petitioner in index,synopsis and V.nama not tally with cause title and D.C.fee Rs. 62/- to be paid in V.nama.
105	D-CRLA/8718/2025	BHABANI SAMAL	2025-03-21	Receipt showing copy On vigilance counsel not filed 2. Paragraph n.4 not marked in petition in I.A.No.880/2025
106	D-BLAPL/8659/2025	DEEPAK KU SAHOO	2025-03-21	1. Name of the petitioner on cause title does not tally with Index and Synopsis.
107	D- ABLAPL/8707/2025	AMLAN SHAKTI PAUL	2025-03-21	Page15 scanned twice.
108	D-BLAPL/8672/2025	RUPESH KUMAR MOHANTY	2025-03-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 9 to 11 not neat and legible.
109	D- ABLAPL/8708/2025	AMLAN SHAKTI PAUL	2025-03-21	G.R.Case No not mentioned in Petition.
110	D-WP(C)/11451/2025	DR. JITENDRA KUMAR LENKA	2025-03-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Sl. no. of paragraphs not correct in petition. 2.Page nos. 22 23 25 28 32 34 and 35 are partially neat
111	D-BLAPL/8651/2025	PRAKASH KUMAR MISHRA	2025-03-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
112	D-BLAPL/8614/2025	DEBASIS MISHRA	2025-03-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
113	D-CRLA/8663/2025	GAGAN BIHARI SINGH	2025-03-21	Place it after redaction of names of PWs no2 3 6 and 7 at Page no 4
114	D-BLAPL/8612/2025	DEVASHIS PANDA	2025-03-21	.Petition not correctly addressed to Honorable Court
115	D-BLAPL/8724/2025	BIBEKANANDA MAHAPATRA	2025-03-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Deficit court fee of Rs.2/- not paid on V>Nama.2.Paragraph no. not correctly furnished in the petition.3. Page nos.7 9 and 11 not neat and legible.
116	D-FAO/11595/2025	RAMESH CHANDRA	2025-03-21	1. Receipt showing deposit of awarded amount before the Commissioner not filed.

		SAHOO 1		
117	D-BLAPL/8713/2025	SOUMYA KANTA TRIPATHY	2025-03-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no.not correctly furnished on declaration.2.Year of BLAPL No.under Annexure-1 does not tally with index
118	D-WP(C)/11318/2025	SHANTI PRAKASH MOHANTY	2025-03-21	3-AUTHENTICATION FEE IS DEFICIENT. 8-CAUSE TITLE NOT IN ORDER. 1.Petition not correctly addressed to Honorable Court 2-State of Odisha not represented through and opp-party in court below not made party in WP(C).3- Authentication fees of Rs2.70p to be paid on c.copy.
119	D-CRLMC/8498/2025	SWARAJ PATEL	2025-03-21	17-REFERENCE CERTIFICATE NOT FURNISHED.
120	D-FAO/11559/2025	SANGRAM JENA	2025-03-21	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 1.10/- not paid 2.Office order dated not correctly furnished sl. no.6 in Index and 1st and 2nd line of Page no.5
121	D-CRLMC/8503/2025	SUVASHISH PATTANAIK	2025-03-21	1. Age of the petitioner in cause title not tally with affidavit.
122	D-BLAPL/8710/2025	ANITA DASH	2025-03-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page nos.57 and 58 not neat.2. Annexure-III and IV not properly page marked on the file and Index.
123	D-CRLMC/8458/2025	SWARAJ PATEL	2025-03-21	17-REFERENCE CERTIFICATE NOT FURNISHED.
124	D-CRLMC/8465/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-03-21	1. Date of order not correctly furnished in Prayer of the petition.
125	D-BLAPL/8720/2025	BHARAT BHUSAN ROUTRAY	2025-03-21	1. Date of rejection order under Annexure-2 does not tally with Index.
126	D-CRLMC/8527/2025	BHABANI SHANKAR DASPARIDA	2025-03-21	P.S.No not mentioned in Synopsis,Date chart,Cause Title,Petition and Prayer.
127	D-ABLAPL/8717/2025	ASISH KUMAR RAY	2025-03-21	.Petition not correctly addressed to Honorable Court
128	D-CRLMA/8594/2025	AKASH ACHARYA	2025-03-21	Provision of law furnished appears to be wrong.Further SR shall be made after the same is correctly furnished 2..Petition not correctly addressed to Honorable Court
129	D-CONTC/11335/2025	ADV.	2025-03-21	INTERIM ORDER DATED 08.08.2023 PASSED IN 11928 OF 2023 BE ATTACHED WITH THIS PETITION
130	D-ABLAPL/8716/2025	SANTOSH KUMAR MOHANTY	2025-03-21	CT case no. not mentioned in cause title.

131	D-WP(C)/11358/2025	PRAFULLA KUMAR MOHAPATRA	2025-03-21	Paragraphs not correctly mentioned in the declaration part of the affidavit.
132	D-WP(C)/11376/2025	ALOK KUMAR MOHANTY	2025-03-21	Mutation case number mentioned in the index and petition under annex.2 not tally to annex.2 as annexed.
133	D-WP(C)/11370/2025	RAGHUNATH DASMOHAPATRA	2025-03-21	1. Page Nos 12 to 16 Are Not Legible
134	D-WP(C)/11359/2025	PRAFULLA KUMAR MOHAPATRA	2025-03-21	Page no 36 and 37 not neat and legible.
135	D-ABLAPL/8439/2025	ADHIRAJ MOHANTY	2025-03-21	Index shows Bail Application instead of ABLAPL Application.
136	D-CRLA/8644/2025	SWAGAT KUMAR SAHU	2025-03-21	Good ground certificate not furnished
137	D-ABLAPL/8506/2025	LALATENDU SAMANTARAY	2025-03-21	1. Index shows Bail Application instead of ABLAPL Application. Page 14 is Partly legible.
138	D-WP(C)/11362/2025	KSHIROD KUMAR ROUT	2025-03-21	Page no 15 not neat and legible.
139	D-CRLMP/8535/2025	ALOK KUMAR DAS	2025-03-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
140	D-WP(C)/11388/2025	MANAS PATI	2025-03-21	1-name of petitioner mentioned in cause title not tally with the name of deponent in affidavit and executants in v.nama. 2-serial number of paragraphs not correctly furnished in petition
141	D-BLAPL/8529/2025	ASMIYA RANJAN MAJHI	2025-03-21	Petitioner is Harichandra Pradhan@Kalia but LTI of Haricharan Pradhan is attested by Sub Asst Jailer in V. Nama. Affidavit Point 4 should be Bail Application instead of Writ Application
142	D-WP(C)/11426/2025	BIPIN KUMAR NAYAK	2025-03-21	.Subject Code incorrectly Mentioned
143	D-BLAPL/8513/2025	BALGOPAL MISHRA	2025-03-21	Date of Execution of V Nama is not furnished

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 21-03-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/8644/2023	CONTC/8644/2023	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	CONTC/6757/2022	CONTC/6757/2022	SUBRATA PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.